

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 182 OF 2019

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Adani Power Maharashtra Limited

.... Appellant(s)

Vs.

**Maharashtra State Electricity Distribution Company
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Manpreet Lamba

Counsel for the Respondent(s)

: Mr. Anup Jain
Ms. S. Rama for R-1

Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan

Ms. Tanya Sareen for R-3

ORDER

Admit.

It is represented that pleadings are complete.

List the matter for hearing on **03.10.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/vt

(Justice Manjula Chellur)
Chairperson